NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**



C.P.No.269/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M.

Name	of the Company	God Speed Vinimay Pvt	Ltd. & Ors.	
Under Section		230-232	(i) retimetel	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. ACS SMITA MONDALY PETITIONER Smita Mondal.

ORDER

Ld. Pr. CS for the petitioners is present.

Petitioners have made a prayer for dispensation of the meeting of the shareholders. Petitioners have filed the affidavit of shareholders of transferor and transferee companies. But petitioners have not filed the consent of the creditors of the transferor and transferee companies. Petitioners have claimed that there are no secured and unsecured creditors of the transferor company. Petitioner has not filed any certificate from the auditor stating that there are no secured and unsecured creditors. Without autitor's certificate, dispensation of meeting cannot be given. Petitioners have sought permission to file certificate from the auditor that there is no secured and unsecured creditor. Prayer is allowed. Petitioners may file auditor's certificate within 15 days.

List on 21/11/2017.

Sd

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)